

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00534/2021**

**Dated Friday the 30<sup>th</sup> day of April Two Thousand Twenty One**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)  
HON'BLE SHRI. C. V. SANKAR, Member (A)**

**(Through Video Conferencing)**

D.Rajendran, M/62 years,  
Retd Mailguard,  
S/o. M. Duraiswamy,  
No. 8A, 5<sup>th</sup> Street,  
Gurusamy Nagar,  
Anakaputhur, Chennai 600070.

....Applicant

By Advocate M/s. M. Mohanarangam

Vs

1.Union of India,  
rep by the Chief Postmaster General,  
Tamilnadu Circle,  
Chennai 600002.

2.The Superintendent,  
Chennai Sorting Division,  
Chennai 600008.

....Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

**ORAL ORDER**

**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The relief prayed for in this OA is as follows:

"To issue a direction to the respondents to extend the benefits of the order dated 15.09.2017 passed by the Hon'ble High Court of Madras to the petitioner, to grant him one notional increment for the period from 01.07.2018 to 30.06.2019 which is due on 1<sup>st</sup> July 2019 and consequently refix his pension with all attendant benefits and pass such further or other order or direction which this Hon'ble Court may deem fit and proper in the interest of justice."

2. Heard Mr. M. Mohanarangam, counsel for the applicant & Mr. Su. Srinivasan, SCGSC appearing for the respondents on advance notice.
3. At the time of hearing, counsel for the applicant submits that the applicant has filed a representation dt. 23.09.2020 which is still pending for consideration. He submits that this OA may be disposed of with a direction to the respondents to consider the pending representation in a time bound manner.
4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the representation of the applicant dt. 23.09.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(C.V.Sankar)**  
**Member(A)**

**(S.N.Terdal)**  
**Member(J)**

**30.04.2021**

SKSI